

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1056
TO BE ANSWERED ON THE 03RD DECEMBER, 2021**

MALPRACTICE IN NEET EXAMINATION

1056. SHRI A.K.P. CHINRAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of persons arrested from 2018-2021 till date in relation to malpractice in the NEET exam, state-wise, particularly in Tamil Nadu; and
- (b) the status of investigation in all the cases registered in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) & (b) As informed by National Testing Agency (NTA), the details of Unfair Means (UFM) cases of NEET (UG) 2019, 2020 & 2021 are as follows:

Year	No. of UFM Cases
2019	4
2020	5
2021	15

Result of all such candidates has been cancelled.
